

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 29-11-2018

PRESENT: SHRI. Ch. MOHD SHARIEF TARIQ, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/106/2016
NAME OF THE PETITIONER(S) : S.K. Ganesan & 4 others
NAME OF THE RESPONDENT(S) : M/s Bidar Rubber and Reclaims Pvt. Ltd. & 8 others
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

1) for KSR & Co.
Dr. K.S. Ravichandran P.C.S } for
M. G. Preetha Adv. } Petitioners 1 to 4

2. A SRIVASTAVA
Dr M. B. DHANARAJ

Dr 27 to 29

ORDER

Counsel for both the parties are present prayed for adjournment for making final submissions. Put up on 06.12.2018.

(S.VIJAYARAGHAVAN)
Member (Technical)

(CH. MOHD SHARIEF TARIQ)
Member (Judicial)